

(2024) 05 ITAT CK 0033

Income Tax Appellate Tribunal (Delhi A Bench)

Case No: Income Tax Appeal No. 2836/DEL/2023

Adarsh Paramedical
Welfare Association

APPELLANT

Vs

CIT(Exemptions)

RESPONDENT

Date of Decision: May 28, 2024

Acts Referred:

- Income Tax Rules, 1962 - Rule 10AB
- Income Tax Act, 1961 - Section 12A, 80G, 80G(5), 80G(5)(iv)(A), 80G(5)(iii)

Hon'ble Judges: Madhumita Roy, J; Avdhesh Kumar Mishra, (AM)

Bench: Division Bench

Advocate: Deepam Jain, Kanv Bali

Final Decision: Allowed

Judgement